

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:307
ANSWERED ON:26.07.2006
PROTECTION OF INDIAN STAFF IN PAKISTAN
Chander Kumar Prof.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of staff appointed in the Indian High Commission in Pakistan;
- (b) the number of times cases of torture of the staff of Indian High Commission by Pakistan had come to notice during the last three years and the action taken by the Union Government thereon;
- (c) whether the Government proposes to formulate a concrete diplomatic action plan for the protection of Indian staff from torture; and
- (d) if so, the details thereof ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a) The number of staff in the High Commission of India in Pakistan is around 100.
- (b) Officers and Staff Members of the High Commission of India, Islamabad, are subjected to constant surveillance by intelligence and security personnel of the Government of Pakistan. There has often been close, visible and, occasionally, even aggressive tailing of the officers of the Mission and their spouses. The matter has been taken up with the Government of Pakistan at various levels on several occasions.
- (c) – (d) The matter of treatment towards Indian diplomats in Pakistan is included in the Vienna Convention of 1961 and the bilateral 'Code of Conduct for Treatment of Diplomatic/Consular Personnel in India and Pakistan', signed by the two countries in 1992.